NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S) : R. Krishnamurthy

NAME OF THE RESPONDENT(S)

: M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION

: 397/398

S.No	. Name	(in Capital)	Represented by	Signature
1)	S.V. PRAVIN	RATHIN OM	COUNSEL FOR P1, R2 CIRY	Drawi

2) Saivikan Mchrishnu

ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 present. Both the counsel stated that the settlement talks between the parties are in progress and prayed time for submitting the final outcome of the talks. Time extended at their request. Put up on 10.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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